No. A-22011/01/2013-Admn.I Government of India Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan, New Delhi dated 15th February, 2013

OFFICE ORDER

With the approval of the Competent Authority, Ms. Mitali Gupta, Advocate is appointed as a full time Consultant in the Ministry of Corporate Affairs initially for a period of three months with effect from the forenoon of 01.02.2013, or until further orders, whichever is earlier.

- 2. Ms. Mitali Gupta will assist the One Man Inquiry Committee under Justice Mukul Mudgal appointed by the Government and will be paid a consolidated fee of Rs.35,000/- per month.
- 3. Her headquarter will be at New Delhi.
- 4. She will not take up any other assignment during the period of her Consultancy.
- 5. This issues with the concurrence of JS&FA vide their Dy. No.53 dated 14.02.2013.
- 6. The expenditure involved in this sanction will be debited from Demand No.18, 3451-Secretariat Economic Services (Major Head), 00.090 Secretariat (Minor Head), 05-Ministry of Corporate Affairs, 05.03 Establishment, 05.03.28 Professional Services for the financial year 2012-13.

(Kshitish Kumar)

Under Secretary to the Govt. of India

- 1. Pay & Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
- Cash Section (2 copies).
- Ms. Mitali Gupta, Consultant, One Man Inquiry Committee under Justice Mukul Mudgal, MCA, Vigyan Bhawan, New Delhi.
- 4. JS&FA, Ministry of Corporate Affairs.
- 5. P'S to Corporate Affairs Minister.
- 6. Secretary/AS/JS(R)/JS(M)/JS(SP.
- 7. e-Governance Cell for uploading in MCA Website under 'new appointments'.
- 8. Guard File.